

Through E. Mail

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HIGH COURT OF HIMACHAL PRADESH AT SHIMLA.

NO. HHC/ Copying/ Misc/2000

Dated the 2nd July,2014.

16371

217-14.

From

The Registrar General,
High Court of Himachal Pradesh,
Shimla-171 001.

To

Tony Bennett,
Director, Dam and Public Safety
Ontario Power Generation,
14000 Nigara Parkway,
Niagara-on-the lake,Ontario LOS,130.

Subject: Supply of copy of report submitted by Sh. Onkar Sharma thereof.

Sir,

With reference to you E.mail dated 22/06/2014, on the subject cited above, I have been directed to inform, you that being a stranger in CWPIL 7 of 2014 copy of report cannot be supplied as requested by you. An application on judicial side is required to be filed for the purpose.

Thanking you,

Yours faithfully,



(Section Officer)

Copying Agency, High Court of H.P.